



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,2nd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)

COURT NO: 101

[LAWAZIMA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/464/2017	PRANAB DUTTA Versus AJIT KAKATI AND ANR.	MR.D BORAH MS.A KHOUND MR.R DOWARAH	MS.N DAS MR.D K ROY
2	Cont.Cas(C)/80/2018	M/S. KILITCH DRUGS (INDIA) LTD. Versus SAMIR KR. SINHA AND 3 ORS.	MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MS. A AGARWAL	
3	MC/503/2014 IN MAC.APP. SL.NO. 218209	MUST. JAHANARA BEGUM, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.S BHUYAN MR.K M HALOI MRA KUNDU	
4	MC/1121/2014 IN MAC.APP. SL.NO. 190231	SMTI MAYA RANI ROY Versus SHRI BABUL BORUAH and 3 ORS,	MR.D GOSWAMI	MR.R GOSWAMI(R-4) MS.M SAIKIAR-4 MS.P BORTHAKUR(R-4)
5	MC/198/2015 IN MAC.APP. SL.NO. 214392	MRS. BHAGYASWARI TAMULI Versus DIPEN GOGOI and 2 ORS,	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR.R K BHATRAR-3 MS.A BORA(R-3) MS.P HAJURI(R-3)
6	I.A./382/2015 WITH STAY PET. in MACApp./249708/2015	NATIONAL INSURANCE CO. LTD. Versus MRS. ROKIA BEGUM and 7 ORS,	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MS.N MODI(R-11) MR.I A TALUKDAR(R- 1&8) MR.F K R AHMED(R-10) MR.M K HUSSAIN(R-10) MS.S Y AHMEDR-10 MR.S DUTTA(R-11) MR.SIDHANT DUTTA(R-11)
	WITH MACApp./249708/2015 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MRS ROKIA BEGUM and 10 ORS		
7	MC/603/2015 CAVT. NO. 1745/2014 IN RSA SL.NO. 232547	GURU PRASAD SARMA and 3 ORS Versus PUSPA CHANDRA SARMA and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR
8	MC/62/2016 IN RSA SL.NO. 221259	ANUP BASUMATARY and 4 ORS, Versus RUKMA BURAGOHAİN and ANR	MR.B PATHAK MS.J PHUKAN MR.M SINGHA	

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LEAVE NOTE OF ADVOCATES FOR 02/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MRS A BUJARBARUAH	02-09-2019	To	02-09-2019
9)	MR. R K MALAKAR	03-09-2019	To	13-09-2019